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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. (COMM) 366/2022 & I.A. 13941/2022

**GOVERNMENT OF NCT OF DELHI**

.....Petitioner

Through: Mr. Tushar Sannu with Ms. Ankita  
Bhadouriya, Mr Akshay Sharma,  
Advs.

versus

**MS LLOYD INSULATION INDIA LIMITED**

.....Respondent

Through:

Mr. Umesh Kumar & Mr. Devi  
Shankar, Advs. for GNCTD.  
Dr. Amit George, Mr. Subhro Prokas  
Mukherjee, Ms. Jabeen Khanam, Ms.  
Rupam Jha, Mr. Md Adil Khan,  
Adv.

+ OMP (ENF.) (COMM.) 194/2022

**LLOYD INSULATIONS (INDIA) LIMITED**

.....Decree Holder

Through: Dr. Amit George, Mr. Subhro Prokas  
Mukherjee, Ms. Jabeen Khanam, Ms.  
Rupam Jha, Mr. Md Adil Khan,  
Adv.

versus

**GOVERNMENT OF NCT OF DELHI**

.....Judgement Debtor

Through: Mr. Tushar Sannu with Ms. Ankita  
Bhadouriya, Mr Akshay Sharma,  
Adv.

Mr. Umesh Kumar & Mr. Devi  
Shankar, Adv. for GNCTD.



**CORAM:  
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD**

**ORDER**  
% **13.02.2026**

In view of multiple Special Benches today, this matter could not be taken up.

List on 15.07.2026.

**SUBRAMONIUM PRASAD, J**

**FEBRUARY 13, 2026**  
*Rahul*